filled by police in the courts.

However, according to the reports received by the Narcotics Control Burea from try, action taken against persons involved in drug trafficking druing the period from 14.11.1985 to 30.6.1989 is as under:-

(14.11.85 to 31.12.86)		1986	1987	1986	1989 (Upto 30.6.1989)
Num	ber of persons:	•			
i)	Prosecuted	5,525	4,863	3,074	730
ii)	Convicted	586	297	339	98
iii)	Acquitted	170	559	481	116

(b) and (c). No workshop on the role of Judicial and police officers in the prevention of drug used was organised recently by the Ministry of Finance.

[Translation]

U.S. Aid to India

2634. SHRIKRISHAN PRATAP SINGH: Will the Minister of FINANCE be pleased to state:

- (a) whether the United States has recently proposed to extend financial assistance to India for development with certain conditions:
- (b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). The Foreign Aid Authorisation Bill proposed by U.S. Administration is yet to be taken by the Senate. After passage through the Senate there would be be a conference between the two U.S. House before the legislation if fi-

nally cleared by the Congress. Therefore, it is too early to say what will be the final quantum of development assistance to India for the fiscal year 1990.

[English]

Contract for Railway Projects in Iraq

2635. SHRI G. S. BASAVARAJU: SHRI S. B SIDNAL:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Iraq has sent two offers to India for award of contracts for railway projects:
- (h) if so, whether any agreements has been reached:
- (c) if so, the details thereof and estimated cost of these projects;
- (d) whether offers have been received from any other country also for railway projects; and
 - (e) if so, the details thereof?